NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/141/2016

NAME OF THE PETITIONER(S)

: T.P. Saravanavel & 3 others

NAME OF THE RESPONDENT(S)

: M/s. Ponny Retail's Private Ltd and 2 others

UNDER SECTION

: 397/398, 402, 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

counsel for patition of Myself oursel for Respondent B. gare

1) N. Raja Sekar Adreocati for M/s Ashale Vishweth 2. B. Sarath Babu Alveate. For Rajasekar (RT)

ORDER

Shri N Raja Sekar, representing counsel for petitioner present. Shri B Sarath Babu, counsel for R3 present. No representation on behalf of R2. The matter is posted for final hearing. Put up on 03.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)